



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 20.03.2025

NOTICE

Please take notice that the following matters listed in the Court – II on 20.03.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 47 & 85 of 2023 Part Heard	Nanda Kishore Behera & Anr. Vs. Jay D Superstructure Pvt. Ltd. & Ors.	Dipak Kumar Jena Ruby Rajesh	Saunak Mitra Neeraj Kr Gupta Sunil Sharan Ssmantary
2.	Comp. App. (AT) No. 203 - 206 of 2023 (With Defects) Part Heard	G. R. Buildhomes Pvt. Ltd. Vs. The Administrator of UG Hotels & Resorts Ltd. (Sh. Manmohan Sarin, Former Hon'ble Chief Justice) & Ors. With	Piyush Singh	Shazia Khan- R2 JS Bhatia- R1 D.N. Goburdhun- R4 Deep Dhamija- R8 Sangeet Rai- R5-7
3.	Comp. App. (AT) No. 229 of 2023 Part Heard	Bhalinder Ghai & Ors. Vs. U.G. Hotels and Resorts Ltd. & Ors. With	Sangeet Rai	Hemant R Phalpher- R3 Saurabh Kalia Deep Taneja
4.	Comp. App. (AT) No. 244 of 2023 Part Heard	Umesh Phalpher Vs. U.G. Hotels and Resorts Ltd. & Ors.	Hemant R Phalpher	JS Bhatia Harish Kumar-R1 Deep Dhamija-R2 Vivek Kumar-R6 Shazia Khan-R7 Sangeet Rai- R3-5

By order of Hon'ble Chairperson
-Sd/-
Registrar